

CENTRAL ADMINISTRATIVE TRIBUNAL HYDERABAD BENC:HYDERABAD

MA.915/2001 in
CP.120/99 in
Between OA.289/99

K.S.Devashayam ... Applicant

Date: 26-12-2001.

A N D

Between

1. Sri Nanda, The Commissioner of Income Tax,
Andhra Pradesh - I, Hyderabad. ~~Applicant.~~
 2. Sri C.C.V.V.Padmanabhan,
Chief Commissioner of Income -tax,
Ayakar Bhavan, Basheerbagh, Hyderabad.
 3. ~~Sri~~ Union of India rep.by the
Secretary to the Ministry of Finance,
North Block, Central Secretariat,
New Delhi.
- Respondents.

Counsel for the Applicant : Mr.K.Sudhakar Reddy, Advocate

Counsel for the Respondents: Mr.B.N.Sharma, CGSC.

C O R A M:

HON'BLE MR.JUSTICE NEELAM SANJIVA REDDY: VICE CHAIRMAN

HON'BLE SHRI M.V.NATARAJAN: MEMBER (A)

...

HON'BLE TRIBUNAL MADE THE FOLLOWING ORDER:-

Heard.

M.A.allowed.

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A.TATA RAG 12002
DY.REGISTRAR(JUDL)